

SPECIAL BENCH - 2  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/238(KB)2021  
CONT.A. (IBC)/10(KB)2022,  
IA(I.B.C)/886(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	STATE BANK OF INDIA VS JAIN INFRAPROJECTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rajdip Roy, Adv. ... For KMC

Mr. Gautam Dinda, Adv.

Mr. Anindyasundar Chatterjee, Adv.

Mr. Manas Das, Adv. ... For RP

**ORDER**

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **13.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**